

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2ndFLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 19.01.2023

COURT OF REGISTRAR

CASES SHALL BE HEARD ONLY IN PHYSICAL MODE

11:30 A.M.

For Consideration under Rule 26 (3) of the NCLAT Rules, 2016.

S. No.	Case No.	Name of the parties	Counsel for Appellants
1.	I.A. No. 248 of 2023 in Comp. App. (AT) (Ins) No. ___ of 2023	Lalan Kumar Singh Vs. Jalesh Kumar Grover Resolution Professional GPI Textiles Ltd.	Harsh Gurbani

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By order
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Assistant Registrar